

**BEFORE THE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)CHENNAI**

ORIGINAL APPLICATION No.135 of 2020 (SZ)

Tribunal on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption “Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water”

... Applicants

Versus

1. The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.
2. The Secretary to Government of Tamil Nadu
Department of Environment,
Fort St. George,
Chennai – 600009.
3. Addl. Chief Secretary to Government of Tamil Nadu
Municipal Administration & Water Supply Department
Fort St. George,
Chennai – 600009.
4. The Chairman,
Tamil Nadu Pollution Control Board
Guindy, Chennai
5. The District Collector,
Chennai District
6. Greater Chennai Corporation
Rep. by its Commissioner,
Chennai – 600 003.



Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 091.



Superintending Engineer (South)
C.M.W.S.S. Board
No. 1, Pumping Station Road,
Chintadripet, Chennai-2.

7. The Managing Director,
Chennai Metropolitan Water Supply and Sewerage Board,
Chennai-02 ... Respondent(s)

REPORT FILED BY THE 7th RESPONDENT

I, D.Mythily, Daughter of Thiru. T.Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and representing 7th Respondent herein and well acquainted with the facts of the case from the connected files.
2. I am filing this updated report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 7th respondent in the case taken up by The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption "Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water" vide O.A. No. 135 of 2020(SZ).


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3. I humbly submit that, the Puzhuthivakkam Sitteri Lake is located at survey No.67 of Madipakkam Revenue Village situated in Depot 169 and Depot 188 in Area XIV of CMWSSB.
4. I humbly submit that, the Puzhuthivakkam Sitteri is surrounded by 19 streets comprising Depot 169 & 188. Out of this 19 streets 8 streets are pertaining to division-188 and 11 streets area pertaining to division-169.
5. I humbly submit that, in Puzhuthivakkam covering Depot-169, Underground drainage system is available and house service connection is being implemented in the above 11 streets under "Illamthorum Inaippu Scheme" with which public enable to get house sewer connection without any hindrance.
6. I humbly submit that the households in this area who are not yet availed the house sewer connection, were advised by serving Notice to get the sewer connections by paying the necessary connection charges. There is a provision of collecting the connection charges either as onetime payment or in 10 installments within a period of 5 years as per the choice of the consumer.
7. I humbly submit that based on the para no.6 of the orders of the Hon'ble Green Tribunal, Southern Zone dated 15.11.2021, further progress report regarding details of number of sewer connections effected has been e filled in the NGT portal on 24.11.2021.


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8. Accordingly, I submit the further updated progress of effecting House Sewer Connection to the households in the 11 streets of Depot 169 around the Chitteri Lake by CMWSSB as detailed below before the Hon'ble tribunal for kind perusal:

Details of streets in Depot 169 adjacent to the Puzhuthivakkam Chitteri lake

S. No	Name of Street	Total No of House holds	UGD Sewerage connection			Balance to be given
			Before 9 months	No. of connections effected upto 31.10.2021	No. of connections effected from 01.11.2021 to 31.12.2021	
1	Lake View Road	6	6	0	0	0
2	Sheela Nagar 1 st Street	72	10	62	0	0
3	Sheela Nagar 2 nd Street	15	8	7	0	0
4	Sheela Nagar 3 rd Street	36	6	30	0	0
5	Sheela Nagar 4 th Street	15	5	10	0	0
6	Sheela Nagar 5 th Street	34	10	24	0	0
7	Ishwarya Street	64	64	0	0	0
8	Andavar Street	76	10	66	0	0
9	Otterisalalai	173	20	153	0	0
10	Ravanan Nagar 2 nd Street	24	24	0	0	0
11	Sengazhaniemman Koil Street	321	9	279	7	26
TOTAL		836	172	631	7	26



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9. I humbly submit that, it may be seen from the above table, out of 836 households, sewer connections have been availed by 810 households and for the balance 26 nos. of households, Board is taking necessary action for effecting sewer connection at the earliest by serving required notices to the owner/occupier of the balance 26 households to avail the sewer connections immediately under "Illanthorum Inaippu" scheme at the earliest by paying minimum first installment amount.
10. I humbly submit that, once the house owner paid the minimum amount of necessary connection charges the CMWSSB will effect the house sewer connections immediately. If any household fails to avail house sewer service connection, action will be taken by GCC under sub section (5) of sec 202 R/W SEC R/W 357(1) schedule VII of CCMC Act 1919.
11. I humbly submit that, as observed from the balance 26 nos. of households, they are following septage management by engaging sewer tanker Lorries at present. The sewer tanker lorries are used for removing the sludge from the septic tank of each house and decanting into the nearest Sewage Pumping station maintained by the Board.
12. I humbly submit that, in Madipakkam covering Depot 188, Underground drainage system is not available and there are 8 street sexisting around the Chitteri Lake with 109 households detailed below are furnished before the Hon'ble tribunal for kind perusal:


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Details of streets in Depot 188 adjacent to the Puzhuthivakkam Chitteri lake

S. No	Name of Street	Total No of House holds
1	Lakshmi Street	11
2	Raja Street	18
3	Thilagar Avenue	7
4	Thilagar Avenue 1 st Street	40
5	Thilagar Avenue 8 th Street	6
6	Thilagar Avenue 9 th Street	20
7	Thilagar Avenue Cross Street	4
8	Yesudas Street	3
TOTAL		109

13.I humbly submit that, as observed that the households are following septage management by engaging sewer tanker Lorries at present. The sewer tanker lorries are used for removing the sludge from the septic tank of each house and decanting into the nearest Sewage Pumping station maintained by the Board.

14.I humbly submit that, for implementation of Under Ground Sewerage System to Madipakkam, Government of Tamil Nadu in MA&WS Department has accorded Administrative Approval for a value of Rs.256.90 Crore vide G.O.(Ms) No.23, Municipal Administration and Water Supply (MW-1) Department, dated 31.01.2022. Further, it is submitted that necessary action has been initiated for inviting and settling the tenders. During the execution of the project within the


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project period of 30 months, necessary house sewer service connections will also be effected. However, till the completion of the Underground Sewerage project at Madipakkam, strict monitoring will be carried out to arrest the letting of sewage into the lake.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.


Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 004

Solemnly affirmed at Chennai)(

on this 3rd day of February, 2022)(

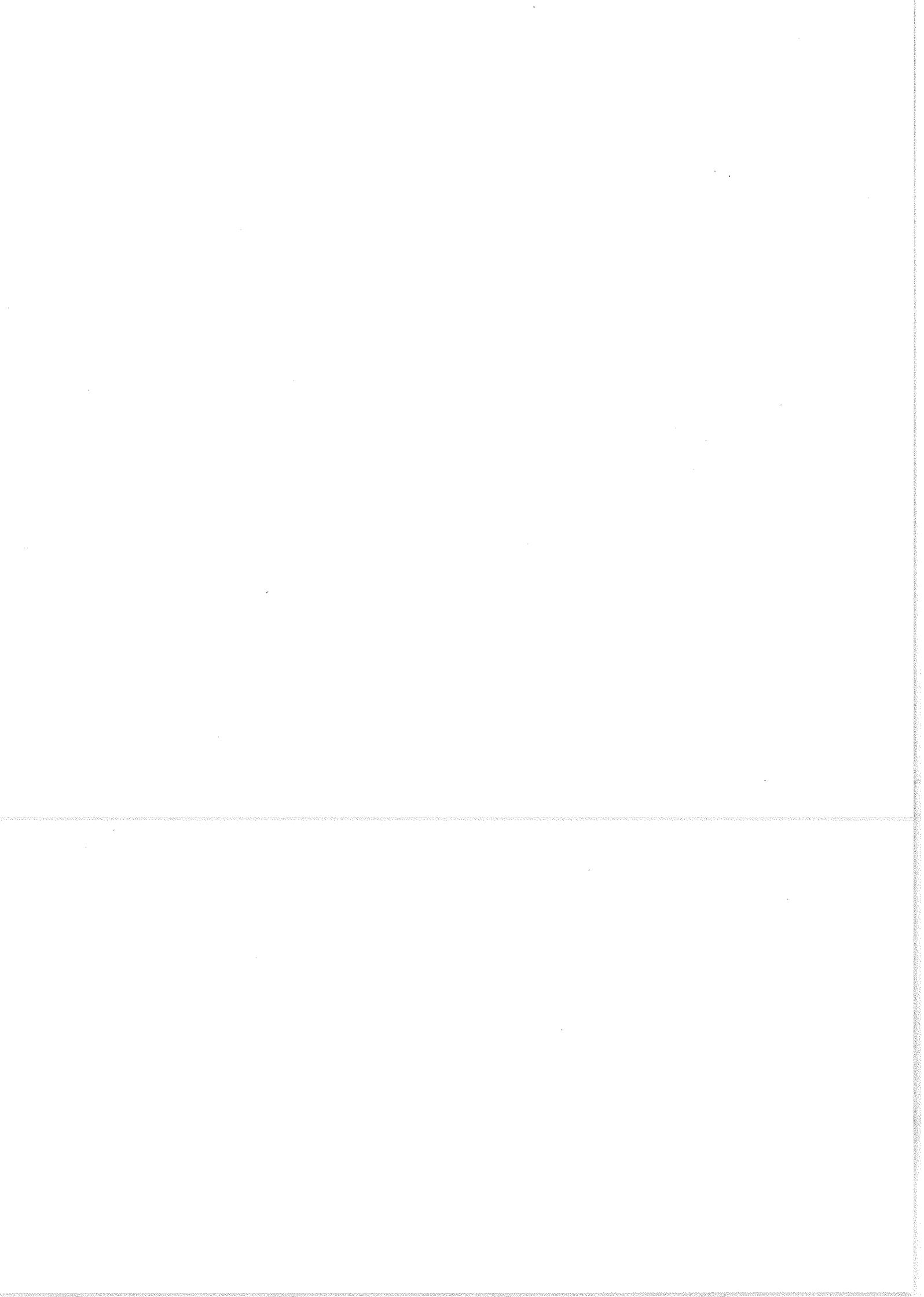
and signed his name in my)(

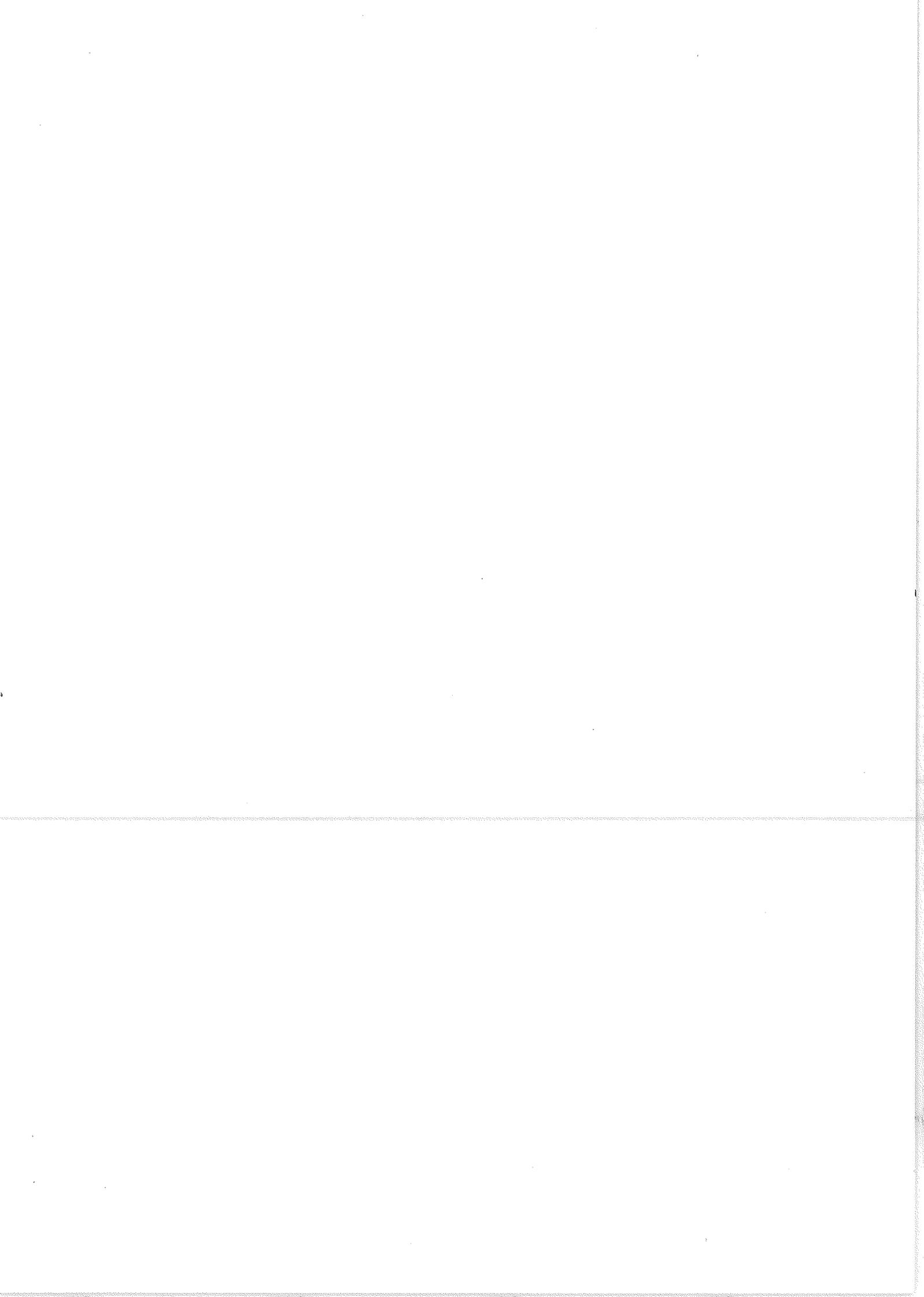
presence.)(


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Before me

Kg. No. 702/2006
(12/10/2021)
No. 16, Law Chambers
High Court Building
Advocate, Chennai
Ch. -104





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...Applicants

Vs

The Principal Secretary to Government,
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... Respondents

**REPORT FILED ON BEHALF OF THE
7th RESPONDENT**

Mr. G. JANAKIRAMAN
Counsel for 7th Respondent